## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/2800 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Smti. Moushumi De,

District & Sessions Judge,

Bongaigaon.

Dated Guwahati, the 2\ April, 2025.

Sub:-

Earned Leave.

Ref:-

Letter No.DJB.I-11/2023-25/2130, dtd. 11.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted 8 (eight) days earned leave w.e.f. 28.04.2025 to 05.05.2025 (prefixing 27.04.2025), along with station leave permission from the evening of 26.04.2025 till the morning of 06.05.2025. Further, you are to hand over the charge of your Court and Office to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

52/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/ 2801-2802 /A, dated , 21-04-7025

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.

(Copy of duly filled in leave application in prescribed format is enclosed herewith).

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE